

Central Administrative Tribunal
Principal Bench

O.A.No.1732/98

Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 8th day of September, 1998

1. Bir Singh
s/o Shri Jasram
r/o E-13, DCM Colony
Ibrahim Puri
New Delhi - 36.
2. Manish Kumar
s/o Shri Gopi Ram
r/o 14/88
Kalyanpuri
Delhi - 91.
3. Om Prakash
s/o Shri Nanu Ram
r/o 17/379, Kalyanpuri
New Delhi - 91.
4. Kundan Lal
s/o Shri Durga Lal
r/o 229/51, Fazalpur Mandawali
Delhi - 110 092.
5. Ramesh Naik
s/o Shri Soma Naik
r/o G-121, Nanakpura
New Delhi - 21.
6. Om Parkash Pandey
s/o Shri Panna Lal Pandey
r/o 457, Sector 1, R.K.Puram
New Delhi.
7. Rattan Singh
s/o Shri Rasik Lal Singh
r/o Qr.No.71/167, Sector 3,
Gol Market
New Delhi - 110 001.
8. Sri Bhagwan
s/o Shri Matu Ram
r/o Rajpura
Tehsil Pataudi
P.O. Sherpur
Distt: Gurgaon (Haryana).
9. Madan Pal
s/o Shri Deep Chand
r/o V.Gobhana
Teh: Bahadurgarh
Distt: Rohtak (Haryana).
10. Sanjeev Kumar
s/o Shri Kishan Lal
r/o H.NO.325, Block 'D', Sonia Vihar
Delhi - 110 054.

OV

11. Harkesh Kumar s/o Shri Mohinder Kumar
r/o S-11, C-343, Shri Rajiv Gandhi
Nagar Camp, Nehru Stadium
New Delhi - 3.
12. Ram Suresh
s/o Shri Putul Ram
r/o 19/414, Trilokpuri
Delhi - 110 091.
13. Naresh Kumar
s/o Shri Bhag Singh
r/o V.Singhpura Kalan
P.O.Murukul
Distt: Rohtak (Haryana).
14. K.Subramaniam
s/o Shri Venkata Swamy
r/o 43, Dhobi Ghat, Race Course
New Delhi - 110 003.
15. Rakesh Kumar
s/o Shri Charan Singh
r/o V.Patla, Distt: Ghaziabad(UP).
16. Udham Singh
s/o Shri Bhanwan Singh
r/o V.Bada, Teh: Palwal,
Distt. Faridabad(Haryana).
17. Gian Singh
s/o Shri Mata Din
r/o A-49, Phase I
Sector 3
Papan Kalan
New Delhi.
18. Rishi Kesh
s/o Shri Yad Ram
r/o V.Ghubhana
P.O.Ghubhana
Teh: Bahadurgarh
Distt: Rohtak (Haryana).
19. Prem Chand
s/o Shri Amar Nath
r/o B-171, J.J.Colony
Inderpuri
New Delhi.
20. Raju
s/o Shri Sat Pal
r/o 1844/48, Palam Colony
New Delhi.
21. Bahadur
s/o Shri Tara Chand
r/o 331, Sewa Nagar
New Delhi - 110 003.
22. Rajesh Kumar
s/o Shri Prem Chand
r/o H.No.43, Block 'D', Seelampur
Loha Market
New Delhi.

3

02

23. Mukesh Kumar
s/o Shri John Lal
r/o M-13, Aliganj
Lodi Road
New Delhi - 3.

24. Kameshwar
s/o Shri Ram Narain
r/o Inderpuri
J.J.Colony
New Delhi - 12.

25. Raj. Kamal
s/o Shri Bahadur Singh
r/o RZ-271/M, ODA Park
Palam Colony
New Delhi - 110 045.

... Applicants

(By Shri M.L.Chawla, Advocate)

Vs.

1. Union of India through the
Secretary to the Govt. of India
Ministry of Defence
Central Secretariat
South Block
New Delhi - 110 011.

2. The Joint Secretary (Trg. & CAO)
Ministry of Defence
Govt. of India
Central Secretariat
South Block
New Delhi - 110 011.

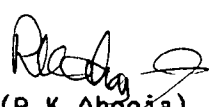
3. The Camp Commandant
Air Headquarters
Vayu Bhawan, Rafi Marg
New Delhi - 110 011.

... Respondents

O R D E R (Oral)

Learned counsel for the applicants, after arguing the case for sometime, seeks permission to withdraw the OA in order to avail the departmental remedy by making representations to the respondents. Permission is granted with liberty to file again in case the applicants have any grievance.

Registry may return the surplus copies of OA to the learned counsel for the applicants along with a certified copy of this order.


(R.K. Ahooja)
Member (A)

/rao/